

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA.No. 4 in CIVIL APPEAL NO. 7449 OF 2003

M/S. REIZ ELECTROCONTROLS PVT. LTD.

Appellant (s)

VERSUS

COMMNR. OF CENTRAL EXCISE, DELHI-I

Respondent(s)

(With appln. for stay and office report)

Date: 24/04/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE C.K. THAKKER

For Appellant(s) Mr. Rajesh Kumar,Adv.

For Respondent(s) Mr.Shanti Bhushan, Sr.Adv.

Mr. P. Parmeswaran,Adv.

UPON hearing counsel the Court made the following

O R D E R

List after summer vacation.

Court Master

Court Master